


भारत का राजपत्र
The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उपखण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 454] नई दिल्ली, शुक्रवार, अक्टूबर 15, 1976/अश्विन 23, 1898

No. 454] NEW DELHI, FRIDAY, OCTOBER 15, 1976/ASVINA 23, 1898

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation

CENTRAL BOARD OF DIRECT TAXES

CORRIGENDA

New Delhi, the 15th October 1976

S.O. 679(E).—In the notification of the Central Board of Direct Taxes No. S.O. 372(E), dated the 28th May, 1976, published at pages 1187 to 1189 of the Gazette of India, Extraordinary, Part II—Section 3, Sub-section (ii), dated the 28th May, 1976, at page 1189, in line 5, for "say profits", read "any profits".

[No. 1523/F.No. 143(2)/76-TPL]
S. N. SHENDE, Secy.

(1949)

महा प्रबन्धक, भारत सरकार मद्रासालय, मिनटो रोड, नई दिल्ली द्वारा मुद्रित तथा
नियंत्रक, प्रकाशन विभाग, दिल्ली द्वारा प्रकाशित 1976

PRINTED BY THE GENERAL MANAGER, GOVERNMENT OF INDIA PRESS, MINTO ROAD,
NEW DELHI AND PUBLISHED BY THE CONTROLLER OF PUBLICATIONS, DELHI, 1976